

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

APPEAL NO. 70 OF 2017

Dated: 7th August, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of :

DCM Shriram Ltd.

...Appellant(s)

Vs.

Rajasthan Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant(s)

:

Mr. Anand K. Ganesan
Ms. Ritu
Mr. Amal Nair

Counsel for the Respondent(s)

:

Mr. R. K. Mehta
Ms. Himanshi Andley for R-1

Mr. Pradeep Misra
Mr. Manoj Kr. Sharma for R-3

Ms. Kavita Parihar Rep. NRLDC

ORDER

NRLDC representative, Ms. Kavita Parihar, Executive, seeks two week's time to file the required information in this matter.

Time is granted. She may file the required information in this case on or before 23.08.2019.

List the matter for further hearing on **04.09.2019**.

**(S.D. Dubey)
Technical Member**

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**(Justice Manjula Chellur)
Chairperson**